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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|-------------------------|--|--------------------------------|
| CP 234/16 | TP 233/17 | For filing report of OL | 391/394 Maxheap Technologies Pvt. Ltd. | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|-------------------------|-----------|
| ١. | Sinclera.M.R | ROCIRD S | Sinchall |
| 2. | P. CHINNAPPA | Petitioner in 3. No. 11 | P.C. |
| | | \$ 26 CCP 233-234/2 | 016) |

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present. Assistant from OL office is present. He is informed that report is to be filed by OL and the matter is listed for filing report on 09.11.2017.

List it on 09.11.2017.

MEMBER (J)

MEMBER (T)